

ITEM NO.35

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. ANJU BAJAJ CHANDNA

Criminal Appeal No(s). 1640/2021

SILPI SRIVASTAVA

Appellant(s)

VERSUS

STATE OF U.P. & ANR.

Respondent(s)

Date : 29-09-2022 This appeal was called on for hearing today.

For Appellant(s)

Mr. Ankur Yadav, AOR

For Respondent(s)

Mr. Garvesh Kabra, AOR

Appearance

Respondent No.1-Mr. Ankit Tiwari, Adv.

UPON hearing the counsel, the Court made the following
O R D E R

Respondent No.1 is duly represented.

Await certificate of service in respect of respondent
No.2 from the High Court.

Original records have been received from the High Court
and Trial Court.

List on 17.11.2022.

ANJU BAJAJ CHANDNA
Registrar